	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Person	ns) Regulations, 20	16	
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	18	36249680831.57	18	30746197447.5196	91.96	0	5503483384.06	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	2	4213142571.92	2	15150.00	0.00	0	4213127421.92	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	1616	2544218175.26	1616	1866877582.91	5.58	0	677340592.35	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	7	1987208713.00	7	300821546.00	0.90	0	1686387167.00	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	1137094663.89	12	518907997.90	1.55	0	618186665.99	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		1655	46131344955.64	1655	33432819724.329 6	100.00	0	12698525231.32	0	